

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:1642
ANSWERED ON:04.08.2010
IMPLEMENTATION OF MPLAD SCHEMES
Reddy Shri Mekapati Rajamohan

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the details of physical monitoring of works executed under MPLAD Schemes and the assessment on the impact of the Scheme at the ground level, conducted by NABARD Consultancy Services Agency (NABCONS) during the last three years and the current year;
- (b) the details of shortcomings noticed in the implementation of the scheme as per the NABCONS assessment;
- (c) the details of suggestions received from the State Governments for proper utilisation and implementation of MPLAD Schemes; and
- (d) the reaction of the Union Government on the suggestions in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF COAL AND STATISTICS & PROGRAMME IMPLEMENTATION
(SHRI SRIPRAKASH JAISWAL)

(a) The Government has engaged NABARD Consultancy Services (NABCONS), an independent agency, to conduct physical monitoring of works executed under MPLAD Scheme. NABCONS have conducted physical monitoring of 50 randomly selected works in each of the 133 districts in a phased manner during the last three years. 75 more districts have been selected for physical monitoring during the current year.

The study by NABCONS has found that the MPLAD Scheme is a unique Scheme, having the characteristic features of decentralized development and has resulted in creation of good quality assets, which have had a positive impact on the local economy, social fabric and the physical environment.

(b) Some of the shortcomings found by NABCONS in the implementation of MPLAD Scheme inter-alia include: non-permissible works, diversion of usage of MPLADS assets, encroachments of assets, poor-maintenance, poor scrutiny of works relating to Trusts/Societies/NGOs, delay in sanctioning and execution of works, non-erection of plaques, lack of inspection of MPLADS assets by the District Authorities, etc.

(c) Some suggestions such as NGOs/Trust not to work as Implementing Agency, increase in time limit to sanction recommended work, minimum limit of amount for the recommended work, increase in contingency funds to include items like monitoring, outsourcing of technical estimate, manpower, etc. have been received from the State Governments.

(d) After examination, some of the suggestions could find place in the revision of MPLADS guidelines.